

SHRI B. K. MUKERJEE: May I know, Sir, whether these trains, particularly the Mail and Express trains, run with full load or not, and if they run with a full load, how can the extra bogies be attached to these trains?

SHRI JAGJIVAN RAM: All these points have been made clear. These are slack seasons and normally there are lesser number of passengers during these periods, and therefore these concessional tickets are issued. Whenever there is rush between any two stations due to some festivals or things like that and where there is a capacity in the trains for additional coaches, provisions is made for all those things.

SHRI MAHESWAR NAIK: May I know, Sir, whether any concession tickets are going to be issued for Durga Puja also?

SHRI JAGJIVAN RAM: That concession is given in certain areas for 15 days or so.

SHRI BHUPESH GUPTA: May I know, Sir, whether any concessions are going to be given for the Congress session in Assam?

MR. CHAIRMAN: Next question. Mr. Amolakh Chand.

SLUM CLEARANCE IN DELHI

*378 **SHRI AMOLAKH CHAND:** Will the Minister of HEALTH be pleased to state:

(a) whether Government have provided alternative accommodation to the persons affected by the Slum Clearance work in Delhi, and

(b) the number of houses or flats constructed during the years 1955-56 and 1956-57 to accommodate such persons?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Instructions have been issued to the Competent Authority to provide alternative accommodation to slum evictees, as far as possible. This is being done.

(b) 2,264.

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SHRI AMOLAKH CHAND: May I know of the people who have been dislodged from their original places how many have been actually accommodated in alternative accommodation?

SHRI D. P. KARMARKAR: Sir, I have given the number of houses constructed specially for that purpose. If any have been dislodged but have not been given alternative accommodation, I should like to have notice. Our effort has always been to provide alternative accommodation for them.

SHRI AMOLAKH CHAND: May I know whether, even after this effort, there are regular complaints that the people who have been removed from the slum areas have got no places to accommodate themselves? Is it a fact or not?

SHRI D. P. KARMARKAR: I should like to have the complaints and we shall try to do whatever we can.

DR W. S. BARLINGAY: What is the definition of a slum, and which areas are declared slum areas?

MR. CHAIRMAN: What is the definition of a slum? Physical or mental slum?

श्री अमोलाख चाण्ड : मैं यह जानना चाहता हूँ कि ये लोग स्लम से हटाकर कितनी दूर दूसरी जगह बसाये गये हैं ?

SHRI D. P. KARMARKAR: कितनी नजदीक जगह मिल सके वहाँ बसाया जाता है। The details of the location of 2,264 houses mentioned in part (b) of the question are as follows: Basti Rehgarpura 60; Moti Nagar, Rohtak Road 48; Jangpura 420; Ahata Kidara 144; Kilokri 396; Jhilmila Tahirpur 1196.

SHRI AMOLAKH CHAND: May I know whether in the name of slum clearance the landlords of these places are taking advantage of the opportunity to eject their tenants and, if so, what steps have been taken to protect the rights of these tenants?

SHRI D. P. KARMARKAR: That is a separate question. I should like to have notice.

श्री नवाब सिंह चौहान : क्या यह सच है कि इन लोगों को बसाने के वास्ते जो घर बनाये गये हैं उनमें सिर्फ एक एक कमरा है जिसमें कि एक परिवार रह नहीं सकता है ? क्या इस बात की सरकार ने कोई जांच की है ?

श्री डी० पी० करमरकर : जी हां, जहाँ एक कमरा है वहाँ पकाने के लिये जगह है और भी जगह है ।

श्रीमती सावित्री निगम : जिन लोगों को दूर दूर बस्तियों में ले जा कर बसाया गया है, क्या सरकार ने उनको कोई न कोई अन्य व्यवसाय वहाँ दिलाने का प्रयत्न किया है ?

श्री डी० पी० करमरकर : सब लोग खुशी से ही अपना कारोबार चला रहे हैं । ऐसी भी चीज हो जाती है कि कभी कभी कुछ लोग कहते हैं कि हमारा जो रोज का धंधा है उसमें रुकावट आ जाती है तो उसमें कोशिश हो रही है कि उनके लिये कोई न कोई सुविधा प्राप्त हो सके ।

श्रीमती सावित्री निगम : मैं यह जानना चाहती हूँ कि कोशिश तो हो रही है और जब तक कोशिश होती रहेगी मुमकिन है उसमें साल दो साल लग जायें, लेकिन क्या तब तक के लिये उनको स्टार्व करने दिया जायेगा, क्या उत के लिये कोई इंटेरिम तौर पर व्यवस्था नहीं की जा रही है ?

श्री डी० पी० करमरकर : उनके वास्ते हम प्रयत्न कर सकते हैं कि जल्द से जल्द उनके लिये कुछ न कुछ इंतजाम हो जाय ।

DR. RAGHUBIR SINH: May I know whether anything is being done about the slum areas which have been so evacuated?

SHRI D. P. KARMARKAR: Details of the slum areas?

MR. CHAIRMAN: He wants to know whether anything has been done about them.

SHRI D. P. KARMARKAR: Some of them are being improved. If some of them have been evacuated, for instance in the Jumna Bazaar Area, it has been decided to clear away the whole of that area, because it is necessary to do so.

DR. RAGHUBIR SINH: What happens to the ground? Are these places being cleared?

SHRI D. P. KARMARKAR: Whenever people go to new areas, these slum areas are cleared and the buildings are demolished.

DR. RAGHUBIR SINH: Is anything being done about this?

SHRI D. P. KARMARKAR: As many of the houses in the Jumna Bazaar area as have been evacuated have been pulled down.

श्रीमती सावित्री निगम : क्या मैं जान सकती हूँ कि सरकार ने इस बात का पता लगाने की कोशिश की है कि जिन घरों से हटा कर इन लोगों को दूर दूर बसाया गया है उनको बाद में क्या परेशानी हुई ? यह बात कहां तक सच है कि इन घरों को बड़ी बड़ी बिल्डिंगों में परिवर्तित करके मकान मालिकों ने मनमाना रूपया कमाया ?

श्री डी० पी० करमरकर : जहां स्लम क्लीयरेंस होगा वहां यह चीज तो होती ही है कि उसको सुधार करके, नाली वगैरह निकाल करके और इधर उधर जगह को साफ करके बिल्डिंगे बना दी जायें । अगर कोई गन्दी जगह ऐसी है जिसको क्लीयर करना है तो वहां से लोगों को हटाकर दूसरे ठिकानों में बसाना होता है । जब जैसा बनता है वैसा करते हैं ।

AMENDMENT OF D. V. C. ACT

*379. SHRI M. VALIULLA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to amend the Damodar Valley Corporation Act; and